

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 02/(MAH)/2017

CORAM:

Present: MS INA MALHOTRA  
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 23.06.2017

NAME OF THE PARTIES: M/s. Aditya Vidyut Appliances Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

<u>S. No.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>SIGNATURE</u>
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**ORDER**

**TCSP No.02/230-232/2017 NCLT/MB/MAH/2017**

**TCSP No.03/230-232/2017 NCLT/MB/MAH/2017**

Mr. Ashish Parwa, Advocate submits that he has instructions to withdraw this case.  
On his request this petition is dismissed as withdrawn.

sd/-  
**Ina Malhotra**  
Member (Judicial)